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determined now unless those projects actually go into production. Therefore, to calculate as to what amount over and above that has been spent as compared to the amount that would have been spent if the supplies were from these mines, would not be a very realistic comparison.

Shri AMOLAKH CHAND: Apart from the failure of the contractor for establishing these mining operations in the areas allotted, may I know what the other reasons are?

SARDAR SWARAN SINGH: That is precisely what has been given in the statement.

ARREST OF BHILAI PROJECT OFFICERS AND CONTRACTORS

- *110. SHRI AMOLAKH CHAND: Will the Minister of STEEL, MINES AND FUEL be pleased to state:
- (a) whether some Bhilai project officers and contractors have recently been arrested by the police on a charge of misappropriation and sale of project materials and if so, whether it has hampered the progress of the project; and
- (b) what is the value of such misappropriated materials or articles?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH):
(a) No, Sir. Not to the knowledge of Government.

(b) Does not arise.

MONUMENT IN HISSAR DISTRICT

- *111 SHRI JUGAL KISHORE: Will. the Minister of Scientific Research and Cultural Affairs be pleased to state:
- (a) whether Government are aware that there is a protected monument at village Agroha in Fatahbad Tahsil, District Hissar, in the State of Punjab; and

(b) if so, whether Government propose to start excavation there to find out its history?

THE MINISTER OF SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS (SHRI HUMAYUN KABIR): (a) Yes, Sir.

(b) Not in the immediate future.

SHRI JUGAL KISHORE. May know, Sir, whether Government are aware that Agroha was the Rajdhani Maharaja Ugrasen, who famous for his socialistic ideas and newcomer to the Rajdhani everv was given one rupee and two bricks by each of the one lac inhabitants of the Rajdhani and this made the newcomer their equal? So, will not excavation of the mound throw light on the socialistic society of those days?

Shri HUMAYUN KABIR: The hom. Member is giving some information which I shall have checked up. But we are not proceeding with this excavation because it relates to a period in the first or second century B.C. about which we have a fair amount of knowledge. At the moment we are more interested in exploring the pre-historic sites.

NATIONAL DEFENCE COLLEGE IN 'NEW DELHI

- *112. SHRI JUGAL KISHORE: Will the Minister of Defence be pleased to state:
- (a) the name of the locality in New Delhi where the National Defence College will be opened; and
- (b) the qualifications prescribed for admission in the college.

THE MINISTER OF DEFENCE (SHRI V. K. KRISHNA MENON): (a) The National Defence College is expected to be located at 6, Tees January Marg, New Delhi.

(b) Service officers of the rank of Colonel and above and their equivalent in the Navy and Air Force who have already held responsible appointments and are earmarked for further advancement, will be selected to attend the course of training at the National Defence College.

Officers of the status of Deputy Secretary and above from the Civil Services will be eligible and will be selected on the nomination by the authorities concerned and in appropriate proportions.

Shri JUGAL KISHORE: May I know, Sir. when the college is going to be started?

Shri V. K. KRISHNA MENON: It is expected to be opened in April next year.

Shri ROHIT M. DAVE: May I know, if the facilities in the National Defence Academy at Khadakvasla are fully being utilised, and if not, what is the idea in starting a new college?

Shri V. K. KRISHNA MENON: That is an entirely different establishment. That is for boys between the ages of 14 and 16 before they are commissioned. This college is for Service Officers for their higher training.

Shri M. VALIULLA: Will this be on the model of the Wellington College?

SHRI V. K. KRISHNA MENON: This is on a higher level than the Wellington College.

RESTRICTIONS ON I.A.S. ETC. EXAMINATIONS CANDIDATES

•113. Shri Jugal Kishore:†
Shri P. N. Rajabhoj:

Will the Minister of Home Affairs be pleased to state:

(a) whether there is any proposal under Government's consideration to

†The question was actually asked on the floor of the House by Shri Jugal Kishore.

restrict the number of candidates taking the Indian Administrative Service, Indian Foreign Service and other allied All India Services Examinations:

- (b) if so, what are the details of such a proposal and when the same will take effect; and
- (c) what are the reasons to restrict the competition?

THE MINISTER OF HOME AFFAIRS (SHRI GOVIND BALLABH PANT): (a) to (c) The proposal to restrict admission to the Indian Administrative Services etc. Examination to candidates, who are at least II Class degree holders, was examined in consultation with the Union Public Service Commission and the University Grants Commission. It has been decided to drop the proposal for the present.

SHRI JUGAL KISHORE: May I know, Sir, how many candidates appeared and passed such examinations?

SHRI GOVIND BALLABH PANT: The total number was about 8,000.

श्री पां० ना० राजभोज: क्या मन्त्री महोदय जी कृपा करके बतायेंगे कि उसमें शिड्यूल्ड कास्ट ग्रीर शिड्यूल्ड ट्राइब्स के कितने कैंडिडेट हैं ग्रीर कितने लिये जायेगे। According to rules and regulations कितने लिये जायेंगे, यह मैं जानना चाहता हं?

श्री गोविन्द बल्लभ पन्तः ज्यादा में ज्यादा जितने लिये जा सकते हैं उतने लिये जायेंगे।

SHRI BHUPESH GUPTA: May I know, Sir, whether it is a fact that a large number of candidates, after they qualify, are not absorbed in service actually?

SHRI GOVIND BALLABH PANT: Well, as many are absorbed as there are openings.